



RRD/RD-4/DJ/1100/8959/2025

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 15123 and 15124 of 2025

Certificate No. 8959 of 2025

The Principal Officer /

Chairman & Managing Director/ CEO

All the Banks in India / All the Mutual Funds in India

NSDL/CDSL, Mumbai

Attachment Proceeding Nos. 15123 and 15124 of 2025 - Release of attachment of bank accounts/ lockers, Demat accounts & Mutual Fund folios

- Whereas a Recovery Certificate No. 8959 of 2025 dated 27.11.2025 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs. 5,46,000.00/- (Rupees Five Lakh Forty Six Thousand only) along with further interest, all costs, charges and expenses etc. against Ranjeet S Yadav [PAN: ADNPY0048E] [“Defaulter”].
- And whereas Notices of Attachment in the above proceedings dated 31.12.2025 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
- And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
- In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.

Given under my hand and seal at Mumbai on this 30th day of January, 2026.

SEAL



RECOVERY OFFICER

Kirtikumar Jadhav

कीर्तिकुमार जाधव

Dy. General Manager & Recovery Officer

उप महाप्रबंधक एवं वसूली अधिकारी

Securities and Exchange Board of India

भारतीय प्रतिभूति एवं विनियम बोर्ड

Mumbai

मुंबई

Copy to:

Ranjeet S Yadav
(PAN: ADNPY0048E)

Address: 336, Srinath Nagar, IS V Road, Ambawadi,
Dahisar East, Mumbai – 400 068.